

Ashes of Netaji Subhash Chandra Bose

1530. SHRIMATI JAYANTI PATNAIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the ashes of Netaji Subhash Chandra Bose are kept in Renkoji temple in Japan;

(b) if so, whether the Union Government are contemplating for the emersion of his ashes;

(c) if so, the details thereof;

(d) whether the Government propose to make a fresh investigation into the circumstances in which Netaji was disappeared and subsequently died in plane crash; and

(e) if so, the steps taken in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) As per the findings of the Shah Nawaz Khan Committee & The Khosla Commission of Inquiry, the ashes of Netaji Subhash Chandra Bose are lying at Renkoji temple in Japan. On the issue of bringing the ashes of Netaji to India it has for the present been decided by the Government to maintain status-quo (till a favourable public opinion is created.)

(d) and (e) Keeping in view the findings of the Shah Nawaz Khan Committee & Khosla Commission of Inquiry and all subsequent development on the issue it has so far been felt by the Government that no useful purpose would be served by holding yet another inquiry. However, there has been a recent judgement of Calcutta High Court in respect of Writ Petition No. 281/98 dated 30.4.98 in which Hon'ble High Court has directed Government of India to launch a vigorous inquiry in accordance with law by appointing, if necessary, a Commission of Inquiry as a special case for the purpose of bringing an end to the controversy. The order is being examined.

[*Translation*]

Export of Labour

1531. SHRI ARVIND KAMBLE: Will the Minister of LABOUR be pleased to state:

(a) whether the Government have signed recently any agreement with certain countries to send our labours to these countries;

(b) if so, the details of the provisions made therein in respect of their wages and other facilities;

(c) the names of those countries where these labourers are likely to be sent; and

(d) whether any special arrangements have been made by the Government for safety and security of these people?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) to (d) while no agreement for sending the Indian workers for contractual employment abroad has been signed by the Government with any country during the last five years, about 4.15 lakh Indian workers emigrate to other countries for work every year, after obtaining emigration clearance from the Offices of Protector of Emigrants (POEs). Before granting emigration clearance, the POEs make detailed scrutiny of the employment documents and satisfy themselves that the wages offered and the facilities proposed to be provided are in accordance with the norms. On reaching the foreign countries, the workers, at times, face problems like their not being received by the foreign employers and getting stranded, change in the work agreement to their disadvantage, non/delayed payment of salaries, non-availability of good working and living conditions, harassment by the foreign employer etc. These problems are solved with the help of concerned Indian Missions abroad. The local agents who had made recruitment are also directed to get in touch with the foreign employer for settling the grievances of the workers. In the event of the local agent not complying with the directions of the Government, action is taken for suspension/cancellation of registration certificate and/or forfeiture of his bank guarantee.

[*English*]

Restriction on Movement of Wheat

1532. SHRI SATNAM SINGH KAINTH: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether prices of wheat and other essential commodities are increasing due to restrictions on the movement of these commodities from one State to another State;

(b) if so, the reasons for imposing restrictions on movement of these commodities; and

(c) the steps the Government propose to take to lift the restrictions?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) to (c) Several measures have recently been taken to augment supplies and stabilise